

the State Government/UT Administrations for Education of the Handicapped Children in common schools.

6. District Rehabilitation Centres

The scheme of District Rehabilitation Centres was launched on a pilot basis. Through these centres, efforts are made to provide comprehensive and coordinated services, including vocational rehabilitation, to the disabled population, in the rural areas. So far 11 District Rehabilitation Centres have been set up across the country.

7. The following organisations working for the welfare of disabled were given grant in U.P. under the scheme of Assistance to Organisations for disabled persons during 1989-90.

- (1) Pragnarain Mook Badhir Vidyalaya Samiti, Sasni Gate, Aligarh.
- (2) Deaf & Dumb School, 221 Ashok Path, Sadan, Meerut.
- (3) Netaji Subash Vidya Mandir, Mangoli, Shahabad, Rampur.
- (4) Sur Smarak Mandal, E-113, Kamala Nagar, Agra.
- (5) National Association for the Blind, Aligarh.
- (6) Ajar Dham Mahila Ashram Trust, Haridwar.

FCI Regional Office, Hyderabad

4486. SHRI M. BAGA REDDY: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the Regional Office of the Food Corporation of India, Hyderabad is housed in a private accommodation and F.C.I. is paying exorbitant rent;

(b) if so, the amount of rent being paid by the Food Corporation of India during the last three years;

(c) whether the F.C.I. authorities propose to set up their own office in Hyderabad; if so, the details therefor; and

(d) the steps being taken by FCI in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) The Regional Office of the Food Corporation of India at Hyderabad is housed in "Progressive Tower", which is a private building. The rent per sq. ft. paid by the Corporation is within the ceiling rate fixed for Metropolitan Cities.

(b) Rent paid during the last three years is as under:

	Rs.
February 1987 to January 1988	15.70 lakhs
February 1988 to January 1989	15.70 lakhs
February 1989 to January 1990	15.70 lakhs

(c) and (d) The Corporation is examining the proposal for purchase of office accommodation for Regional Office, Hyderabad in the Office Complex, being constructed by Hyderabad Agricultural Cooperative Association of Andhra Pradesh.

Promotion to ISM Physicians

4487. DR. DEBI PRASAD PAL:

SHRI SARJU PRASAD SAROJ:

SHRI A. ASOKARAJ:

SHRI SHANTILAL PURU-SHOTAMDAS PATEL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is any proposal for creation/upgradation of the post

of the physicians under Indian System of Medicine and Homoeopathy working the CGHS dispensaries for providing them promotional avenue; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) and (b) A proposal for upgradation/creation of certain posts of I.S.M. and Homoeopathy Physicians is under consideration for providing them promotional avenues. The details are being worked out.

Oil palm factory in Kerala

4488. SHRI KODIKKUNNIL SURESH: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Union Government propose to grant Letter of Intent/Industrial Licence for starting oil palm factory in Kerala; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUNJAN PATEL): (a) No application for starting oil palm factory in Kerala has been received by us.

(b) Does not arise.

Delhi Social Welfare Advisory Board

4489. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of WELFARE be pleased to state:

(a) whether Delhi Social Welfare Advisory Board and Central Social

Welfare Board sanction grants to those organisation who are also receiving foreign aids;

(b) if so, the names of the organisations and amount sanctioned to them during last three years 1987-88, 1988-89 and 1989-90; and

(c) what steps Government propose to avoid duplication of grants for the same purpose?

THE DEPUTY MINISTER IN THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF WELFARE (SHRIMATI USHA SINHA): (a) Yes, Sir. A few organisations aided by the Delhi Social Welfare Advisory Board and Central Social Welfare Board in Delhi are receiving foreign aid for different purposes.

(b) A statement is given below.

(c) The Institutions were not sanctioned grants for the purpose for which they were receiving foreign aid. Before sanctioning a grant for a specific purpose, it is ensured that the institutions do not receive any other assistance for the same purpose through the following procedure:

(i) Audited statement of accounts for the past two/three years are scrutinised before sanction of grant.

(ii) Institutions have to furnish details of assistance received from other sources alongwith their applications for assistance and if they are found to have received any financial assistance for the same purpose, they are not considered eligible for grants.

STATEMENT

Sl. No.	Name of the Institution	Programme assisted	Amount sanctioned		
			1987-88	1988-89	1989-90
1.	Mobile Creches, D-12 Area Sector-4.	(a) Creches	5,78,100	6,04,450	6,30,750